

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 235/GT/2013

Subject : Approval of Tariff of Tanda Thermal Power Station (400 MW) from 1.4.2009 to 31.3.2014 after the truing up exercise.

Date of hearing : 11.9.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : NTPC Limited

Respondents : Uttar Pradesh Power Corporation Ltd.

Parties present : Shri Abhay Shrivastava, NTPC
Shri Ajay Dua, NTPC
Shri Bhupinder Kumar, NTPC
Ms. Rakhi Dua, NTPC

Record of Proceedings

This petition has been filed by the petitioner, NTPC Limited for Approval of Tariff of Tanda Thermal Power Station (400 MW) for the period 1.4.2009 to 31.3.2014 after the truing up exercise, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009.

2. During the hearing, the representative for the petitioner made elaborate submissions in the matter and prayed that tariff of the generating station may be determined accordingly.

3. None appeared on behalf of the respondents. The Commission reserved its order in the petition.

By order of the Commission

-S/d-
(T. Rout)
Chief (Law)